

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins) No. 1415 of 2019

IN THE MATTER OF:

Narayan Singh Pathania

....Appellant

Vs.

Valuelabs LLP

....Respondent

Present:

**For Appellant: Mr. Abhijeet Sinha, Mr. Samudra Sarangi and
Ms. Srishti Khare, Advocates**

For Respondent: Mr. Ankur Goel, Advocate for R-1.

ORDER

08.01.2020: Heard Learned Counsel for the Appellant in full. For hearing the arguments of the other side, at request, the matter is adjourned to **09th January, 2020** under the caption 'For Orders'.

[Justice Venugopal M.]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

[V. P. Singh]
Member (Technical)

sa/md